

got almost five plants. Unfortunately, three are located in Assam, one in Kerala and one in Karnataka. There the power cut is more than 60 per cent. One plant is Manja National Paper Mills which is a sick plant taken over by the Government. It is incurring loss. Now we are spending money. Nearly Rs. 18 crores is the amount to renovate the plant. There are so many troubles. One is a new plant—the Cachar Project—which is also located in Assam. The investment on this plant is Rs. 325 crores. This went into trial production. In this year I think it will come into commercial production, if the State Government gives us sufficient power. That is the condition.

**PROF. K. V. THOMAS :** My question has not been answered properly. My question was what steps would be taken to make the raw materials available. That has not been answered. My second supplementary is that the failure of the public enterprises is not due to the non-cooperation of the workers, it is because of the failure of the top management. In the Newsprint project, when appointments are made at the top level, that is, at the Chairman and the General Manager's level, instead of looking into their technical efficiency, the appointments are made under political pressure. There are still vacancies at the top level which have not been filled up. So, my question is what steps will be taken to fill up the vacancies at the top level and whether the efficiency will be taken into consideration instead of the political pressure?

**SHRI J. VENGAL RAO :** About the filling up of vacancies at the top management level, the proposals are before the Appointments Committee. They will take a decision as early as possible.

The other thing is about the non-availability of raw material. Now the Kerala Government also is willing to give land to raise our plantations.

**SHRI SURESH KURUP :** Sir, fortunately or unfortunately, one of the units of the Hindustan Paper Corporation is in my constituency at Kottayam. I can assure this House that in one of the units they get

maximum cooperation from the workers but I do not know why the Minister has not mentioned in his answer that one of the reasons for the losses is mismanagement. This has not been mentioned. I personally know about this unit of HPC at Kottayam. There are so many other incidents of mismanagement, some of which I had written to the Minister concerned who was in charge earlier, but no action has been taken. I assure the Minister and this House that if an independent inquiry is conducted about the mismanagement of the Hindustan Paper Corporation's unit at Kottayam, I am ready to give evidence personally. I have got so many evidence in my hand. So, I would like to know whether the Minister is ready to conduct an inquiry into the mismanagement of HPC unit at Kottayam.

**SHRI J. VENGAL RAO :** About this Hindustan Paper Corporation plant, the workers are not entitled to bonus—those who have not completed five years. The HPC has proposed a project..... (*Interruptions*). Because of the non-cooperation of the workers and the mismanagement, we are incurring loss. Now we are thinking how to reverse this and how to get profit. This is one of the best newsprint plants. We will do everything to improve this.

**MR. SPEAKER :** Question Hour is over now.

## WRITTEN ANSWERS TO QUESTIONS

[*English*]

### Development of Small Scale Industrial Units in Lakshadweep

\*3. **SHRI P. M. SAYEED :** Will the Minister of INDUSTRY be pleased to refer to the reply given to Starred Question No. 61 on 22 July, 1986 regarding development of Small Scale Industrial units in Lakshadweep and state :

(a) whether a nucleus cell in the office of the Development Commissioner, Small Scale Industries has since been set up;

(b) if so, the objectives with which the cell has been set up;

(c) whether any feasibility report has been prepared by the cell; and

(d) whether the inter-ministerial committee has decided to set up in Lakshadweep electronic ancillary industries or assembling units in consultation with the Lakshadweep Island Administration and if not, the reasons therefor ?

**THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) :** (a) Administrative sanction for the creation of posts for Cell has been issued and necessary action has been initiated for the establishment of the Cell.

(b) The objective of setting up the Cell is primarily to motivate potential entrepreneurs in Lakshadweep and provide necessary guidance and assistance to them in the establishment of their small scale units. The nucleus Cell would perform the following functions :

- (i) Preparation of Project Reports and Techno Economic Feasibility Reports.
- (ii) Selection of products having scope in the Islands and identification of the necessary capital equipment/machinery and suitable raw materials.
- (iii) Selection of appropriate technology and dissemination of process knowhow.
- (iv) Selection of sites and preparation of plant lay-out for the industries to be taken up in the Islands.
- (v) Organisation of motivational training programmes like Entrepreneurship Development Programmes etc.
- (vi) Conducting specific training programmes in Management subjects for the entrepreneurs and their managers and in technical trades for their artisans for upgradation of their skills,

(c) In view of (a) above, does not arise.

(d) The Inter-ministerial Committee had decided to set up a nucleus cell to examine in detail the potential for development of industries and prepare feasibility reports. The possibilities for development of horological, electronics and electro-mechanical industries would also be explored. The Cell would undertake the work soon after it starts functioning.

#### **Threat of closure of Oil Rig Division of BHEL**

**\*7. PROF. RAMKRISHNA MORE :** Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Oil Rig Division of Bharat Heavy Electricals Limited is facing threat of closure due to lack of orders for the drilling equipment from the ONGC and the Oil India Limited;

(b) if so, the reasons for Government to float global tenders for drilling equipment; and

(c) the difference in cost between the BHEL's oil rigs and those which are being imported ?

**THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) :** (a) There has been gross under-utilisation of capacity in the oil rig division of BHEL on account of inadequate orders for oil rigs.

(b) Global tendering is permitted in respect of 13 selected industries including petroleum exploration and production, with a view to obtaining competitive offers.

(c) Prices of BHEL rigs are settled with ONGC/OIL by mutual negotiations on the basis of prevalent international prices and price preference as per Government guidelines. Prices of BHEL rigs compare favourably with imported rigs.

#### **Reopening of Jyanti Colliery (Bihar)**

**\*8. SHRI SALAHUDDIN :** Will the Minister of ENERGY be pleased to state :